

CEA 151/07
CA 490/07

29.X.07

Hon Mr A.K. Bhatnagar, JM
Hon Mr S.C. Chauhan, AM

Sr. J.J. Muneer learned Counsel for
the Applicant prays to withdraw this contempt
application. Accordingly, this contempt application
is dismissed as withdrawn.

OR
Copy of order
served
by
8/11/07

me

AM
AM

JM
JM